

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.217- CP/11(AHM)2022  
ITEM No.218- IA/52(AHM)2022  
ITEM No.219- IA/53(AHM)2022  
ITEM No.220- IA/54(AHM)2022  
ITEM No.221- IA/56(AHM)2022  
in  
CP/11(AHM)2022

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

Union of India

.....Applicant

V/s

Rishi Kamlesh Agarwal & Ors

.....Respondent

**Order delivered on: 05/06/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Ankit Shah, (CGC) a.w Ashish Dabas, (I.O)  
: Ms. Sumaiya Bansal, (Sr. Prosecutor)  
For the Respondent : Mr. Aditya Mehta, Adv. R-1  
: Mr. Anuj Kr. Trivedi, Adv. R-3  
: None for R-2 and R-4

**ORDER**

It has been apprised by the counsel for the Respondent-1 that Respondent -2 has passed away and will place on record of the copy of the death certificate and provide the same to the counsel for the applicant

Further the new counsel appearing for the applicant Mr. Ankit Shah, Adv states that previous Advocate on record Ms. Sangana Kansara, Adv. has resigned from the matter. Now this matter has now been assigned to him and he will file his proper Vakalatnama/authorization.

He further submits due to personal difficulty senior advocate Mr. Devang Vyas (ASG) today is not available and requested for accommodation for some other date. The applicant was directed to prepare the chart and place before the Bench vide order dated 07.03.2024.

However, counsel appearing for the applicant submits that chart has been prepared but he has not gone through and seek some more time to place before the Bench on the next date.

At the request of the counsel for the applicant we are inclined to adjourned this matter. Let needful be done and ensure the availability of the senior counsel for assisting the Tribunal in the matter.

Meanwhile pleading if any yet to be completed by all the parties in the main case as well as the connected IAs if any.

Ms. Sumaiya Bansal (Sr. Prosecutor), Mr. Ashish Dabas, Adv (Investigating Officer) are directed to remain physically present in the next date of hearing.

Re-list on 05.07.2024 at 2:30 PM

**-sd-**

**SAMEER KAKAR  
MEMBER (TECHNICAL)**

**-sd-**

**SHAMMI KHAN  
MEMBER (JUDICIAL)**